

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/4607/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 24<sup>th</sup> June, 2022.

Sub: Station leave permission.

Ref:- Your letter No. DJNB/3956, dtd 23.06.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 24.06.2022 till the morning of 27.06.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/4608/A, dated** , 24-06-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*